

ITEM NO.5

REGISTRAR COURT. 2

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Civil Appeal No(s). 332-333/2020

BAGHER SINGH (D) THROUGH LRS

Appellant(s)

VERSUS

DARSHAN SINGH & ORS.

Respondent(s)

Date : 27-01-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Abhimanyu Tewari, AOR
Ms. Ineka Tewari, Adv.
Mr. Saroha Siddhant, Adv.
Mr. Tushar Bathija, Adv.
Mr. Neike, Adv.
Ms. Eliza Bar, Adv.
Mr. Siddharth Saroha, Adv.
Mr. Tushar Bathija, Adv.
Mr. Neiketou Rio, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

As per office report, Ld. Counsel for appellant has failed to file IA for substitution. However, as prayed, two weeks time, as a last chance, is granted to Ld. Counsel to file the same.

In case the said application is filed, list again on 14.03.2023.

In case of non-compliance, process the matter for listing before the Hon'ble Judge-in-Chambers, for further directions.

ATUL M. KURHEKAR
Registrar

pm